



\$~12

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 401/2021**

UNIVERSAL CITY STUDIOS LLC AND ORS.

.....Plaintiff

Through: Ms. Suhasini Rain & Mr. Sanidhy
Rao, Advs.

versus

MYFLIXER.TO AND ORS.

.....Defendant

Through: None.

CORAM:

JOINT REGISTRAR (JUDICIAL) MS. JYOTI KLER (DHJS)

ORDER

% **11.03.2022**

CS(COMM) 401/2021;

I.A.No.10898/2021 (under Order XXXIX Rule 1 & 2 CPC);
I.A.No.3935/2022 (under Order I Rule 10 CPC filed on behalf of
the plaintiffs seeking impleadment of Additional Mirrors,
Redirects, or alphanumeric variations as defendant in the Memo
of Parties) &

I.A.No.3936/2022 (under Section 151 CPC filed on behalf of the
plaintiffs for exemption)

1. Learned counsel for the plaintiff submits that the matter was taken up by the Hon'ble Court today itself and has now been directed to be re-notified before this Court on coming Monday i.e. 14/03/2022.



2. In view of submissions, re-notify the matter for further proceedings on **14th March, 2022.**

MARCH 11, 2022/nk

**JYOTI KLER (DHJS)
JOINT REGISTRAR (JUDICIAL)**

Click here to check corrigendum, if any